

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO. : 244
TO BE ANSWERED ON THE 16th March 2026
SCHEME TO EXPAND THE AIRPORT

244. SHRI KHIRU MAHTO

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is formulating a scheme to expand the Ranchi-Bokaro airport;
- (b) if so, the details thereof;
- (c) whether Government has set a deadline in this regard; and
- (d) if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 244 FOR REPLY ON 16.03.2026 REGARDING SCHEME TO EXPAND THE AIRPORT ASKED BY SHRI KHIRU MAHTO

(a) to (d): The expansion and upgradation of airports is a continuous process and is undertaken by the Airport Operators from time to time, depending on the availability of land, commercial viability, socio-economic considerations, traffic demand/willingness of airlines to operate to/from such airports. The Airports Authority of India (AAI) has undertaken construction of a Parallel Taxi Track (PTT), Rapid Exit Track (RET) and reconfiguration of the existing Terminal Building to augment the capacity of Ranchi Airport. The timeline for completion of the airport projects depends upon many factors, such as land acquisition, availability of mandatory clearances, financial closure, etc.

Bokaro Airport, owned by Steel Authority of India Limited (SAIL), has been identified for development under the Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN). An amount of Rs. 78.50 crore has been incurred towards the development of the airport infrastructure.
